

(c) the total production of cycles during the year 1959; and

(d) the amount of financial assistance given to these units by the Central Government upto the 31st December, 1959;

The Minister of Industry (Shri Manubhai Shah): (a) 494.

(b) Rs. 3,93,45,765 (approximately).

(c) Total Production in the country:—

Large Scale Sector—9, 90,748 Nos.

Small Scale Sector—1,72,842 Nos.*

Out of these the total production in Punjab State in the large and the small scale sectors was 3,03,181 and 58,728 Nos. respectively.

(b) Rs. 32,500.

*Compiled from the progress reports received so far.

Housing Schemes in Jammu and Kashmir

2489. Shri D. C. Sharma: Will the Minister of **Works, Housing and Supply** be pleased to state:

(a) the total amount of loans allotted to the Jammu and Kashmir State for various housing schemes during 1959-60; and

(b) the amount spent during that period?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) and (b). Of the Housing Schemes included in the Second Five Year Plan, the Government of Jammu and Kashmir are implementing the Low Income Group Housing Scheme only. Out of Rs. 18.50 lakhs allocated to the State Government under this Scheme during 1959-60, a sum of Rs. 9.56 lakhs was disbursed to them based on the expenditure likely to be incurred by them during the year, after deducting the over payment made during 1958-59.

Misappropriation of Money for Building Houses

2490. Shri D. C. Sharma: Will the Minister of **Rehabilitation and Minority Affairs** be pleased to state:

(a) whether any money granted by the Centre to the Rehabilitation Department of Punjab for building houses was misappropriated by some persons during 1959-60;

(b) if so, by whom;

(c) what is the amount involved; and

(d) whether any enquiry has been made?

The Deputy Minister of Rehabilitation (Shri P. S. Naskar): (a) No.

(b) to (d). Do not arise.

International Commission for Supervision and Control in Viet Nam

2491. Shri D. C. Sharma: Will the **Prime Minister** be pleased to state:

(a) how many cases of complaints of irregularities were brought to the notice of (i) Viet Nam authorities, and (ii) Viet Minh authorities by the International Commission for Supervision and Control during the period December, 1959 to March, 1960; and

(b) how many of them were dealt with satisfactorily?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) and (b). The report of the International Commission for Supervision and Control for this period is still under preparation. As soon as it is published the answer will be available.

State Trading Corporation

2492. Shri V. P. Nayar: Will the Minister of **Commerce and Industry** be pleased to state:

(a) whether in photographic material imported from the foreign countries by the State Trading Corporation any preferential treatment is given to any particular country; and

(b) whether a statement will be laid on the Table showing the quantities and value of such imports by the State Trading Corporation (country-wise) in the licensing periods of 1958-59?

The Minister of Commerce (Shri Kanungo): (a) No, Sir.

(b) A statement is laid on the Table. [See Appendix IV, annexure No. 60].

Jute Factory in Andhra Pradesh

2493. Shri Satyanarayana: Will the Minister of **Commerce and Industry** be pleased to state:

(a) whether there is any proposal to construct a Jute Factory in the District of Srikakulam, Andhra Pradesh; and

(b) if so, when is it going to be constructed?

The Minister of Commerce (Shri Kanungo): (a) No, Sir.

(b) Does not arise.

Publicity Organisers in U.P.

2494. Shri Sarju Pandey: Will the Minister of **Information and Broadcasting** be pleased to state:

(a) the number of Publicity Organisers appointed in Uttar Pradesh so far under the integrated publicity programme;

(b) whether they have performed cinema shows in their respective areas during 1959-60; and

(c) if so, the number of the places where these were performed?

The Minister of Information and Broadcasting (Dr. Keskar): (a) Six (Four Field Publicity Officers and two Publicity Organisers).

(b) and (c). Film shows were given at 867 places visited by these Units during 1959-60.

Indian Labour Conference

2495. Shri Ram Krishan Gupta: Will the Minister of **Labour and Employment** be pleased to refer to the reply given to Unstarred Question No. 438 on the 24th November, 1959 and state:

(a) whether Government have considered the recommendations of 16th and 17th Indian Labour Conferences; and

(b) if so, the nature of the decision arrived at?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes.

(b) The recommendations were brought to the notice of the interests concerned.

Carbon-bonded Graphite Crucibles

2496. Shri P. K. Deo: Will the Minister of **Commerce and Industry** be pleased to state:

(a) the quantity of Carbon-bonded Graphite Crucibles imported into India in the years 1958-59 and 1959-60 and the amount of foreign exchange involved;

(b) how they are used in the country;

(c) whether indigenous manufacture of Carbon-bonded Graphite Crucibles can be taken up on a commercial scale as a result of research carried out at the National Metallurgical Laboratory, Jamshedpur;

(d) the finances that will be required to set up an industry for their manufacture; and

(e) whether any application for licence has been received for their manufacture in the country or whether Government want to manufacture it in the Public Sector?

The Minister of Industry (Shri Manubhai Shah): (a) The item Carbon-bonded Graphite Crucible is not specifically shown in the trade classification of this country and as